

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:992  
ANSWERED ON:16.08.2012  
NIMOO BAZGO HYDROPOWER PROJECT  
Mitra Shri Somendra Nath

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether Pakistan has raised objection on the construction of Nimoo Bazgo Hydropower Project being built by India in Jammu and Kashmir and sought change in the design during the recent meeting of the Permanent Indus Commission;
- (b) if so, the details thereof;
- (c) whether during this meeting Pakistan has also expressed its concerns on the water sharing and supply issue anticipated after the construction of the above project; and
- (d) if so, the details thereof and the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA)

(a) & (b) During the recent meeting of the Permanent Indus Commission held in March 2012, the design of Nimoo Bazgo Project was not discussed. Pakistan had raised objections earlier in 2007 after India had supplied the information of the project as required under the provisions of the Indus Waters Treaty 1960. The objections related to the intake level, spillway and pondage. They were discussed by the two sides in the 104th and 105th meetings of the Permanent Indus Commission held in March 2010 and June 2010 respectively. Indian side comprehensively explained the compliance of the design with the provisions of the Treaty.

(c) No, Madam.

(d) Does not arise.